

CITY CIVIL AND SESSIONS COURT, BORIVALI DIVISION,
DINDOSHI

OFFICE ORDER NO. 04 OF 2021

Sub.: Court and Office working hours for the Judicial Officer and employees of this court after taking into account the exponential surge in COVID-19 cases.

In pursuance to the Hon'ble High Court, Bombay, Circular dt. 16.04.2021 and Office Order referred above and I, S. S. Sawant 1st Addl. Principal Judge, City Civil & Sessions Court, Borivali Division, Dindoshi, DO HEREBY ORDER THAT the City Civil & Sessions Court, Dindoshi shall function w.e.f. 07.06.2021 till 11.06.2021 in One shift only as per the arrangements made in **Annexure – I** hereto. Such Courts shall take up remand, bail and urgent Criminal and Civil matters with the Judicial working hours of 2^{1/2} hours i.e. from 11.00 a.m. to 1.30 p.m. with the presence of 50% of the Staff everyday by rotation. Whereas, the Office hours will be from 10.30 a.m. to 2.00 p.m.

All the safety/precautionary measures set forth by the Central and State Government shall be adhered scrupulously.

This order shall remain in force till 11.06.2021.

City Civil and Sessions Court,)
Dindoshi)

Date : 05.06.2021)

S. S. Sawant
5/6/2021
(S. S. Sawant)
1st Addl. Principal Judge

Annexure - I

Arrangement of Dindoshi Courts as per Hon'ble High Court Bombay Circular dt. 16.04.2021 for the period commencing from 07.06.2021 to 11.06.2021 (Court timing 11.00 a.m. to 01.30 p.m.) (Office hours from 10.30 a.m. to 02.00 p.m.)

07.06.2021	08.06.2021	09.06.2021	10.06.2021	11.06.2021
H. H. The 1st A.P.J. Smt. S. S. Sawant (C. R. 01) Holding Charge of C. R. No. 04	HHJ Shri. A. Z. Khan (C. R. 02) Holding Charge of C. R. No. 3	H. H. The 1st A.P.J. Smt. S. S. Sawant (C. R. 01) Holding Charge of C. R. No. 04	HHJ Shri. A. Z. Khan (C. R. 02) Holding Charge of C. R. No. 3	H. H. The 1st A.P.J. Smt. S. S. Sawant (C. R. 01) Holding Charge of C. R. No. 04
HHJ Shri. S. N. Salve (C. R. 03) Holding Charge of C. R. No. 02	HHJ Shri. H.B.Gaikwad (C. R. 04) Holding Admin Charge and Charge of C. R. No. 01	HHJ Shri. S. N. Salve (C. R. 03) Holding Charge of C. R. No. 02	HHJ Shri. H.B.Gaikwad (C. R. 04) Holding Admin Charge and Charge of C. R. No. 01	HHJ Shri. S. N. Salve (C. R. 03) Holding Charge of C. R. No. 02
HHJ Shri. R. J. Katariya (C. R. 05) Holding Charge of C. R. No. 06	HHJ Shri. M. I. Lokwani (C. R. 06) Holding Charge of C. R. No. 05	HHJ Shri. R. J. Katariya (C. R. 05) Holding Charge of C. R. No. 06	HHJ Shri. M. I. Lokwani (C. R. 06) Holding Charge of C. R. No. 05	HHJ Shri. R. J. Katariya (C. R. 05) Holding Charge of C. R. No. 06
HHJ Shri. N. L. Kale (C. R. 07) Holding Charge of C. R. No. 08	HHJ Shri. S. S. Oza (C. R. 08) Holding Charge of C. R. No. 07	HHJ Shri. N. L. Kale (C. R. 07) Holding Charge of C. R. No. 08	HHJ Shri. S. S. Oza (C. R. 08) Holding Charge of C. R. No. 07	HHJ Shri. N. L. Kale (C. R. 07) Holding Charge of C. R. No. 08
HHJ Smt. Y. K. More (C. R. 14) Holding Charge of C. R. No. 16	HHJ Shri. D. B. Mane (C. R. 16) Holding Charge of C. R. No. 14	HHJ Smt. Y. K. More (C. R. 14) Holding Charge of C. R. No. 16	HHJ Shri. D. B. Mane (C. R. 16) Holding Charge of C. R. No. 14	HHJ Smt. Y. K. More (C. R. 14) Holding Charge of C. R. No. 16
HHJ Shri. S. U. Baghele (C.R.09) Holding Charge of C. R. No 10	HHJ Shri. L.S.Chavan (C. R.10) Holding Charge of C. R. No 09	HHJ Shri. S. U. Baghele (C.R.09) Holding Charge of C. R. No 10	HHJ Shri. L.S.Chavan (C. R.10) Holding Charge of C. R. No 09	HHJ Shri. S. U. Baghele (C.R.09) Holding Charge of C. R. No 10
HHJ Smt. S. M. Takalikar (C. R.12) Holding Charge of C. R. No.11	HHJ Smt. H.C.Shende (C. R.11) Holding Charge of C. R. No.12	HHJ Smt. S. M. Takalikar (C. R.12) Holding Charge of C. R. No.11	HHJ Smt. H.C.Shende (C. R.11) Holding Charge of C. R. No.12	HHJ Smt. S. M. Takalikar (C. R.12) Holding Charge of C. R. No.11
HHJ Shri. K. V. More (C. R. 15) Holding Charge of C. R. No. 13	HHJ Shri. D. D. Khoche (C. R. 13) Holding Charge of C. R. No. 15	HHJ Shri. K. V. More (C. R. 15) Holding Charge of C. R. No. 13	HHJ Shri. D. D. Khoche (C. R. 13) Holding Charge of C. R. No. 15	HHJ Shri. K. V. More (C. R. 15) Holding Charge of C. R. No. 13

Date : 05.06.2021

(Smt. S. S. Sawant)
1st Addl. Principal Judge, City Civil and Sessions Court, Dindoshi.

5/6/2021